



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 102/12 c/w CA 2/2013	IA 33/17 in TP 41/16 a/w TP 57/16	For hearing	397/398	M.K. Pandurang Setty & 5 Others Vs. Krishna Floor Mills Pvt. Ltd. & 5 Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	B-C THROUVENGABAY MANIK B T	Petitioner	
2	ABITYA NARAYAN	Respondents	
3			

ORDER

Both the Counsels are present. They requested for adjournment. List it finally on
19/01/2018 at 3.00 P.M.


Member (T)


Member (J)